

Annexure-6

Name of the corporate debtor: CIAN HEALTHCARE LIMITED CIN:-L24233PN2003PLC017563

Date of commencement of CIRP: 14-08-2024

List of Creditors as on 14-08-2024 (Based on the claim received upto 19-02-2025)

List of Operational creditors (Employees)

Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Amar Pawar	27-12-2024	1,87,196.00	1,87,196.00	Unsecured	No	No	No						
2	Mohan Shivaji Patil	27-12-2024	43,542.00	43,542.00	Unsecured	No	No	No						
3	Pooja Shah	27-12-2024	2,38,295.00	2,38,295.00	Unsecured	No	No	No						
4	Avinash Chavan	27-12-2024	59,662.00	59,662.00	Unsecured	No	No	No						
5	Alok Kumar	27-12-2024	1,08,114.00	1,08,114.00	Unsecured	No	No	No						
6	Anjali Rawat	27-12-2024	49,400.00	49,400.00	Unsecured	No	No	No						
7	Atul Koli	27-12-2024	89,700.00	89,700.00	Unsecured	No	No	No						
8	Dnyaneshwar Vanjare	27-12-2024	59,500.00	59,500.00	Unsecured	No	No	No						
9	Karmavir Sanjay More	27-12-2024	21,800.00	21,800.00	Unsecured	No	No	No						
10	KISHOR RAJKUMAR MANKARE	27-12-2024	18,330.00	18,330.00	Unsecured	No	No	No						
11	Masum Raurkar	27-12-2024	30,800.00	30,800.00	Unsecured	No	No	No						
12	Monali Balasaheb Gawali	27-12-2024	21,000.00	21,000.00	Unsecured	No	No	No						
13	Mrudula Dhananjay Gurav	27-12-2024	61,950.00	61,950.00	Unsecured	No	No	No						
14	Omkar Walunj	27-12-2024	24,800.00	24,800.00	Unsecured	No	No	No						
15	PRAGATI Satish BABAR	27-12-2024	25,000.00	25,000.00	Unsecured	No	No	No						
16	Ravikant Chavan	27-12-2024	1,23,967.00	1,23,967.00	Unsecured	No	No	No						
17	Shruti Tushar Shinde	27-12-2024	67,200.00	67,200.00	Unsecured	No	No	No						
18	Suman Bhandari	27-12-2024	57,000.00	57,000.00	Unsecured	No	No	No						
19	Vaishali Girish Bhegade	27-12-2024	37,768.00	37,768.00	Unsecured	No	No	No						
20	Paresh Arun Shah	27-12-2024	5,97,130.00	5,97,130.00	Unsecured	No	No	No						
21	Datta Prabhu Jadhav	27-12-2024	1,67,681.00	1,67,681.00	Unsecured	No	No	No						
22	Shashikant Vasant Vahalkar	27-12-2024	17,021.00	17,021.00	Unsecured	No	No	No						
23	Sharmin Irphan Mulla	27-12-2024	1,02,382.00	1,02,382.00	Unsecured	No	No	No						
24	Sachin Mete	27-12-2024	2,43,362.00	2,43,362.00	Unsecured	No	No	No						
25	Riyaz Khan	27-12-2024	4,00,000.00	4,00,000.00	Unsecured	No	No	No						
26														
27	Ravi Chouhan	14-01-2025	1,00,920.88	15,449.33	Unsecured	No	No	No				85,471.55		Gratuity not admitted as Employees are Continuing
28	Rajeev Kumar Sharma	14-01-2025	1,00,802.34	15,449.33	Unsecured	No	No	No				85,353.00		Gratuity not admitted as Employees are Continuing
29	Rajesh Kumar Joshi	14-01-2025	96,335.13	14,823.01	Unsecured	No	No	No				81,512.12		Gratuity not admitted as Employees are Continuing
30	Prashant Tyagi	14-01-2025	79,207.07	14,536.75	Unsecured	No	No	No				64,670.32		Gratuity not admitted as Employees are Continuing
31	Ajay Kumar	14-01-2025	76,269.77	14,215.60	Unsecured	No	No	No				62,054.18		Gratuity not admitted as Employees are Continuing
32	Vimal Choudhary	14-01-2025	78,368.37	14,908.31	Unsecured	No	No	No				63,460.06		Gratuity not admitted as Employees are Continuing
33	Ardeep Singh	14-01-2025	81,323.82	15,436.04	Unsecured	No	No	No				65,887.78		Gratuity not admitted as Employees are Continuing
34	Gurpreet Singh	14-01-2025	85,110.23	15,300.96	Unsecured	No	No	No				69,809.27		Gratuity not admitted as Employees are Continuing
35	Pankaj Kumar	14-01-2025	71,086.04	15,108.69	Unsecured	No	No	No				55,977.34		Gratuity not admitted as Employees are Continuing
36	Nivesh Kumar	14-01-2025	55,919.41	14,536.75	Unsecured	No	No	No				41,382.66		Gratuity not admitted as Employees are Continuing

37	Sharif Jamal	14-01-2025	71,329.01	16,190.97	Unsecured	No	No	No				55,138.04		Gratuity not admitted as Employees are Continuing
38	Bittoo Kumar	14-01-2025	59,978.00	15,031.91	Unsecured	No	No	No				44,946.09		Gratuity not admitted as Employees are Continuing
39	Jasveer Singh	14-01-2025	59,507.60	15,806.86	Unsecured	No	No	No				43,700.74		Gratuity not admitted as Employees are Continuing
40	Dipankar Rajput	14-01-2025	60,113.35	15,374.15	Unsecured	No	No	No				44,739.20		Gratuity not admitted as Employees are Continuing
41	Mohit Kumar Sharma	14-01-2025	48,688.80	14,745.43	Unsecured	No	No	No				33,943.37		Gratuity not admitted as Employees are Continuing
42	Pramod Kumar	14-01-2025	74,467.15	15,820.15	Unsecured	No	No	No				58,647.00		Gratuity not admitted as Employees are Continuing
43	Pravez Alam	14-01-2025	48,932.86	15,087.04	Unsecured	No	No	No				33,845.82		Gratuity not admitted as Employees are Continuing
44	Sachin Kumar	14-01-2025	53,527.21	15,820.15	Unsecured	No	No	No				37,707.06		Gratuity not admitted as Employees are Continuing
45	Mr. Jitendra Singh	14-01-2025	15,565.89	15,565.89	Unsecured	No	No	No				-		
46	Aadiya Kumar	14-01-2025	15,549.93	15,549.93	Unsecured	No	No	No				-		
47	Pankaj Kumar	14-01-2025	15,518.03	15,518.03	Unsecured	No	No	No				-		
48	Brajesh Kumar	14-01-2025	92,816.91	92,816.91	Unsecured	No	No	No				-		
49	SUSHANT	14-01-2025	12,999.44	12,999.44	Unsecured	No	No	No				-		
50	AKSHAT JOSHI	14-01-2025	10,708.62	10,708.62	Unsecured	No	No	No				-		
51	Mr. PANKAJ KUMAR	14-01-2025	9,389.80	9,389.80	Unsecured	No	No	No				-		
52	Anil Singh	14-01-2025	2,41,306.34	49,181.00	Unsecured	No	No	No				1,92,125.34		Gratuity not admitted as Employees are Continuing
53	MANOJ SINGH	14-01-2025	1,04,887.00	1,04,887.00	Unsecured	No	No	No				-		
54	Nawab Ali	14-01-2025	14,020.90	14,020.90	Unsecured	No	No	No				-		
	Total		46,87,249.93	34,66,878.99		-	-	-	-	-	-	12,20,370.95	-	

Notes:

- All claims have been admitted on the basis of submitted proof of claim and information available as per books of the corporate debtor.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him.
The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.